

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A. NO.1948/1995

New Delhi this the 29th day of November, 1999

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN

HON'BLE SHRI R. K. AHOOJA, MEMBER (A)

1. Dr. Gaj Raj Singh  
S/O Satya Vir Singh Tyagi,  
R/O D-7, IVRI Campus,  
Izatnagar, UP.
2. Dr. I.V. Mogha S/O R.B. Mogha,  
R/O B-39, Rajendra Nagar,  
Bareilly.
3. Dr. K.P. Mallick S/O Jag Deo Lal Mallick,  
R/O D-2, IVRI Campus,  
Izzatnagar, UP.
4. Dr. B.S. Rathore S/O H.S. Rathore,  
R/O 146, Janakpuri,  
P.O. Izatnagar.
5. Dr. A.D. Narayan S/O Munshi Singh,  
R/O Mithilapuri, Delapeer,  
Izatnagar, UP.
6. Dr. Greesh Mohan S/O Tej Pal Ji,  
R/O C-512, Rajendra Nagar,  
Bareilly, UP.
7. Dr. B.D. Gupta S/O Chaturbhuj Dass,  
R/O Flat No.5, Assam Tea Company Building,  
Shahdara Road, Shyamganj,  
Bareilly, UP.
8. Dr. B.M. Arora S/O Lal Chand,  
R/O M-83, BDA Colony,  
Nainital Road,  
Bareilly, UP.
9. Dr. Murari Lal S/O Ram Charan Saraswat,  
R/O Krishna Nagar,  
Izatnagar, UP.
10. Dr. R.L. Sharma S/O Dr. B.D. Sharma,  
R/O IVRI Campus Mukteswar,  
Distt. Nainital, UP.
11. Dr. V.S. Vihan S/O Mahi Pal Singh,  
R/O CIRG Campus, Makhdoom,  
P.O. Farah, Distt. Mathura.
12. Dr. Hari Shanker S/O Laxmi Chand,  
R/O CIRG Campus, Makhdoom,  
P.O. Farah,  
Distt. Mathura (UP). ... Applicants

( By Shri S. S. Tiwari, Advocate )

-VERSUS-

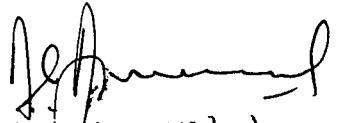
1. Indian Council of Agricultural Research through its Director General, Krish Bhawan, Dr. R.P.Road, ... Respondent  
New Delhi.

( By Shri V. K. Rao, Advocate )

O R D E R (ORAL)

Shri R. K. Aahooja, AM :

Counsel on both sides submit that the issue involved in the present O.A. is similar to the one raised in O.A. No.246/1996 which has been disposed of by us today. In terms of the ratio of our orders in O.A. No.246/1996, the present O.A. is also disposed of. No costs.

  
( Ashok Agarwal )  
Chairman

  
( R. K. Aahooja )  
Member (A)

/as/